

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

O.A. No. 126 of 1987.

VS

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
25.11.87	Hon. S. Zahoor Hasan, V.C. Hon. A. Johri, A.M. Put up this case on 20.1.88 for hearing along with O.A. No. 909 of 1987. <i>[Signature]</i> V.C. <i>[Signature]</i> A.M.	
20.1.88	Hon. S. Zahoor Hasan, V.C. Hon. A. Johri, A.M. For orders see our order of date passed in O.A. No. 909 of 1987. <i>[Signature]</i> A.M. <i>[Signature]</i> V.C.	
11.3.88	<u>OR</u> Submitted before court for hearing alongwith OA 909/87 in compliance with Hon'ble bench's order dt. 20.1.88.	

17/3/88. No entry. Up to 5.5.88. *[Signature]*